

Al
S.

(12)

9-11-94

Honble Mr Justice B.C. Saxena VC
Honble. Mr S. Dasgupta - AM

Advocates have resolved not
to work today. Adjourned to
29-11-1994 for hearing

B.C.
Saxena
S. Dasgupta

OK

Pleadings are complete.

MJC App. n. 2719/94
& kept on records

JMS
28/11/94

(13)

29.11.94

Hon. Mr Justice B.C. Saxena VC
Hon. Mr S. Das Gupta AM

Heard counsels for the parties.
Judgement reserved.

W.S.
AM

B.C.
VC

fil OK judgement pronounced separately.
Entered MOA 1336/93.

B.C.
R.